

Notice
Order/Decree sent despatched
to Applicant/Respondent(s)
on 23/8/01

12
04/9/2001

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI**

C.P. 70/2001, 67/2001, 65/2001, 66/2001 and 68/2001 in
ORIGINAL APPLICATION NOS: 479/98, 482/98, 483/98,
484/98 and 585/98.

TRIBUNAL'S ORDER

DATED: 5.10.2001

Shri Suresh Kumar counsel for the applicant, Shri
M.I. Sethna with Shri Vadhavkar counsel for the
alleged contemner.

2. The learned counsel for the original applicants
states that in these C.Ps. 70/2001, 67/2001, 65/2001,
66/2001 and 6/2001, the department is possibly
implementing the judgement within four weeks. Adjourned
to 5.1.2001 for orders on C.Ps.

S.L.Jain
(S.L.Jain)
Member(J)

B.N. Bahadur
(B.N. Bahadur)
Member(A)

NS

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04/9/2001
04/9/2001
5/11/2001

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